

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No.422**

**IA/3421/ND/2023, IA/3994/ND/2023, IA/1192/ND/2023,  
IA/4657/2022, IA/1642/2023, IA/2776/2023, IA/2774/2023,  
IA/4865/ND/2023, IA/5131/ND/2023, IA/5129/ND/2023,  
IA/5028/ND/2023, IA/5922/ND/2023, IA/5918/ND/2023,  
IA/6055/ND/2023, IA/6016/ND/2023 IN IB/204/ND/2021**

**IN THE MATTER OF:**

Union Bank Of India	...	Applicant
Versus		
M/s. Supertech Ltd.	...	Respondent

**under Section 7 of IBC, 2016.**

**Order delivered on 01.12.2023**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,  
HON'BLE MEMBER (JUDICIAL)**

**DR. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**HEARING THROUGH VIDEO CONFERENCING AND PHYSICAL MODE**

**PRESENT:**

For Applicant in IA No.3994	: Mr. Kumar Mihir, Adv.
For GNIDA in I.A. No.4865	: Mr. Manish Kumar Srivastava, Adv.
For the IRP	: Mr. Soorjya Ganguly, Mr. Somdutta Bhattacharya & Ms. Himani Chhabra, Advs.

**ORDER**

**IA/6016/ND/2023**

This is an application on behalf of the Resolution Professional for Project Eco-Village II of the Corporate Debtor, filed under Section 60(5) of IBC, 2016 read with Rule 11 of NCLT Rules, 2016 seeking extension of 90 days for completion of Corporate Insolvency Resolution Process of the Corporate Debtor. Heard the submissions made by the Ld. Counsel for the RP. It is submitted that resolution plan received on 27.10.2023 is currently under consideration of CoC and therefore, the present application has been filed with approval of the Committee of Creditors for seeking further extension of CIRP for 90 days. This Adjudicating Authority is conscious of the fact that 330 days' period has already been expired. It is further submitted that since resolution plan is under active consideration, 60 days' further time is granted for completion of the CIRP w.e.f. 01.11.2023 to 30.12.2023. Accordingly, the present application i.e. IA/6016/ND/2023 is **partly allowed**. The Resolution Professional is directed to complete the CIRP within the time extended as no further extension of time shall be granted.

**Sd/-**

**DR. SANJEEV RANJAN  
MEMBER (TECHNICAL)**

**Sd/-**

**MANNI SANKARIAH SHANMUGA SUNDARAM  
MEMBER (JUDICIAL)**